

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:4174  
ANSWERED ON:02.05.2012  
REVIVAL OF SICK COAL COMPANIES  
Khairi Shri Chandrakant Bhaurao

**Will the Minister of COAL be pleased to state:**

- (a) whether the Coal India Limited (CIL) has revived its sick coal companies during the Eleventh Five Year Plan;
- (b) if so, the details thereof, company-wise;
- (c) the amount allocated and spent so far for their revival during the above period; and
- (d) the amount spent for the welfare of labourers during that period?

**Answer**

MINISTER OF STATE FOR COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a)&(b): Out of 8 subsidiary of Coal India Limited (CIL), only two subsidiaries viz. Eastern Coalfields Limited (ECL), and Bharat Coking Coal Limited (BCCL) have been incurring significant accounting as well as cash losses from the inception. ECL was registered as sick company on 17.11.1999 and BCCL on 4.5.2001. Both the companies have been referred to Board of Industrial and Financial Reconstruction (BIFR) and consequently their revival packages, as approved by the Government, are under implementation. Hence, ECL and BCCL are still under the purview of BIFR as per the provisions of Sick Industrial Companies (Special Provisions) Act, 1985.

(c): In case of ECL, Capital outlay allocated is Rs.2281.39 crore & capital expenditure incurred so far is Rs.1196.17 crore. In case of BCCL, CIL Board has allotted Rs.1350 crore, which has been entirely spent on revival.

(d): Amount spent for the welfare of labourers for the period of Eleventh Five Year Plan in respect of sick coal companies is furnished hereunder:-

(Rupees in Crore)					
Year (Amount Spent)					
Company	2007-08	2008-09	2009-10	2010-11	2011-12
	(upto Dec. 2011)				
Eastern Coalfields Ltd.	69.27	75.38	85.86	89.89	60.42
Bharat Coking Coal Ltd.	263.30	309.04	349.14	351.19	190.57